

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL SERVICES – Academic Programmes – Nomination of 02 Magistrates for the Academic Program No.P-1164 , “Workshop on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994” and scheduled to be held on 31.08.2019 and 01.09.2019 at National Judicial Academy, Bhopal - Relief Arrangements to the nominated Officers – **ORDERS – ISSUED.**

- REF:**
1. E-mail Letter No.NJA/Reg/Ac.Prog/2019-20/2778, dated 09.08.2019 from the Registrar (Adminsitrator), National Judicial Academy, Bhopal.
 2. Letter ROC.No.713/SO/2019, dated 16.08.2019, from the Registrar General, High Court for the State of Telangan, Hyderabad.

ORDER ROC.No.2430 /2019-B.SPL., DATED:28.08.2019

The High Court is pleased to pass the following Orders:

The High Court is pleased to nominate 02 Judicial officers to participate in the Academic program No.P-1164, “Workshop on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994” and scheduled to be held on 31.08.2019 and 01.09.2019 at National Judicial Academy, Bhopal in the High Court’s Letter 2nd read above are directed to handover charge of their posts to the officers mentioned in column number (3), and proceed to attend the said programme at National Judicial Academy, Bhopal and the officers mentioned in column number (3), will be incharge of the post(s) mentioned in corresponding column number (2), during the period of absence of the Officers on the dates mentioned against their names.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN CHARGE IN THE ABSENCE OF OFFICER DURING THEIR NOMINATION
(1)	(2)	(3)
1.	SRI G.VENU, Junior Civil Judge, Nakrekal, Nalgonda District.	Principal Junior Civil Judge, Suryapet, Nalgonda District.
2.	SMT. B.SOWJANYA, II Addl. Junior Civil Judge-cum-XX Metropolitan Magistrate, Cyberabad at Malkajgiri, Ranga Reddy District.	I Additional Junior Civil Judge –cum- XVIII Metropolitan Magistrate, Cyberabad at Malkajgiri, Ranga Reddy District

On return from the above said program, the officers mentioned in column number 2, will rejoin duty in their respective posts.

In case the officers mentioned in column number (3) are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2, under intimation to the High Court.

NOTE: The Proceedings is placed in the High Court’s Web Site <http://hc.ts.nic.in>
The downloaded copy from the web site is valid for relieving and reporting for the above said Academic Program .


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To:

1. The officers Concerned.

2. The Incharge Officers.
 3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana
(with a request to instruct the concerned to upload the proceedings in the High Court's website)
 4. The Director, Telangana State Judicial Academy, Secunderabad.
 5. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
 6. The Prl. District and Sessions Judge, Nalgonda.
 7. The I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
 8. The I Addl. District and Sessions Judge, Nalgonda.
 9. The Junior Civil Judge, Nakrekal, Nalgonda District.
 10. The Principal Junior Civil Judge, Suryapet, Nalgonda District
 11. The II Addl. Junior Civil Judge-cum-XX Metropolitan Magistrate, Cyberabad at Malkajiri, Ranga Reddy District.
 12. The I Addl. Junior Civil Judge-cum-XVIII Metropolitan Magistrate, Cyberabad at Malkajiri, Ranga Reddy District.
 13. **THE DISTRICT TREASURY OFFICERS :**
 - a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
 - b) Nalgonda
 14. **THE SUB-TREASURY OFFICERS :**
 - a) Nakrekal b) Malkajiri
 15. **THE SECTION OFFICERS :**
 - a) Special Officer Section b) Vigilance Cell c) E-Section
 - d) Work Review Cell e) O.P.Cell f) B-Section
 - g) Accounts Section h) Computer Section i) D-Budget Section
 - j) Enquiry Cell.
- High Court for the state of Telangana.
- + **Spare...**